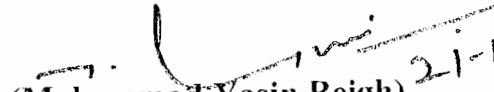


HIGH COURT OF JAMMU & KASHMIR AT JAMMU

CORRIGENDUM

Please read serial **No.JK-343/2016** instead JK-347/2016 of Shri Akshay Anand Advocate who has been enrolled and admitted as an advocate provisionally for period of one year vide Hon'ble High Court Notification No.589 dated 29.09.2016.


(Mohammad Yasin Beigh) 21-12-17
Joint Registrar (Adm.)

No. 53745-51/L.P

Dated 19/12

Copy forwarded to the:-

1. Principal District & Sessions Judge, Kupwara / Jammu.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President Bar Association, Kupwara/Jammu
5. In charge N.I.C. High Court of J&K Jammu for uploading on the website
6. Shri Akshay Anand S/O Ravi Kumar R/P Kupwara, Kashmir A/P House No.190, Sector-2, E.W.S Colony, Lower Roop Nagar, Jammu.

.....for information and necessary action.


Joint Registrar (Adm.) 21-12-17